THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 18th May, 2023

No.HCM/I-4/76-Estt(IX)/Pt./

In order to maintain

propriety and discipline expected of Government employees, as directed, all the Judicial Officers and all the officers and staff of the High Court and District Judiciary are hereby instructed not to give comments in social media relating to any sensitive issues or to respond to the comments made by others.

Further, if any such officer or employee under the control of the High Court or the District Judiciary is found to have given controversial comments in social media, the same may be reported to the Registrar (Vigilance) immediately.

By order etc.,

Sd/-

(YUMKHAM ROTHER) **REGISTRAR GENERAL** HIGH COURT OF MANIPUR

Endt. No. HCM/I-4/76-Estt(IX)/Pt./10451-66 Copy to:

Imphal, the 18th May, 2023

- The Principal Secretary, Hon'ble The Acting Chief Justice, High Court of Manipur. 1.
- The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur. 2. 3.
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- All the District & Sessions Judge, Family Court, Presiding Officer (MACT/Revenue Tribunal), 4. MASLSA, Manipur.

For circulation of the notification among the employees under its control. 5. The Registrar (Judl), High Court of Manipur.

- The Registrar (Vigilance)/(Admn.), High Court of Manipur. 6.
- The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur. 7. 8.
- The Deputy Registrar (Judl. /ACs& P/Admn.), High Court of Manipur. All the Assistant Registrars / Court Managers High Court of Manipur. 9.
- The Librarian-cum-Research Officer, High Court of Manipur. 10.
- The System Analyst, High Court of Manipur. For uploading the same on official website.
- The Computer Programmer, High Court of Manipur. 12.
- All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur. 13.
- All the Court Masters, High Court of Manipur. 14.
- All the System Officers, High Court of Manipur. 15.

The Notice Board/Order Book. 16.

> REGISTRAR GENERAL HIGH COURT OF MANIPUR